

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP No. 11/CB/2023, IA(Companies Act) No. 24/CB/2024

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sanjay Nilkanth Derkar & Anr- vs- Shree Vishnu Power & Energy Pvt. Ltd. & Ors.
Under Section	59 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Prachi Johri, Adv. } IA24/24
 Ms. Abhipsa Sahu, Adv. }
 Mr. Arjun Agarwal, Adv. CP 11/23

For Respondent (s)

Mr. Arjun Agarwal, Adv. IA24/24
 Ms. Prachi Johri, Adv. } CP 11/23
 Ms. Abhipsa Sahu, Adv. }

ORDER

IA(Companies Act) No. 24/CB/2024:

This is an application filed by the respondent No. 2 in main CP No. 11/CB/2023, in the nature of demurer to dismiss the main CP. Ld. Counsel, Ms. Prachi Johri, appearing for the applicant. Ld. Counsel, Mr. Arjun Agarwal, appearing for the respondents and submitted that he has taken notice for both the respondents. The respondent counsel also admitted that he already received the copy of the petition and it is brought to notice that a connected CA No. 5/CB/2024, is listed on 03.04.2024. Hence, list this matter also on the same date i.e., 03.04.2024.

CP No. 11/CB/2023:

IA (Companies Act) No. 24/CB/2024, is pending. List the main CP along with IA (Companies Act) No. 24/CB/2024, on 03.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)